

GOVERNMENT OF INDIA
MINISTRY OF TOURISM

RAJYA SABHA
UNSTARRED QUESTION NO.1259
ANSWERED ON 05.12.2024

PROMOTION OF SEA PLANE/CRUISE/ADVENTURE TOURISM

1259 SHRI R. GIRIRAJAN:

Will the Minister of **TOURISM** be pleased to state:

- (a) whether Government is raising awareness and appreciation for sea plane and cruise-tourism among potential visitors and local communities for its success;
- (b) if so, the details thereof;
- (c) whether any scheme has been framed by Government for tour operators and other service providers for cruise-tourism and adventure tourism; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): Ministry of Tourism promotes India in a holistic manner, through various initiatives. As part of its on-going activities; it regularly releases campaigns to promote various tourism destinations and products of India including Cruise-Tourism and Adventure Tourism.

To position India as a preferred destination for cruise tourism globally, Ministry of Tourism has drafted a National Strategy for Cruise Tourism.

Ministry of Tourism also provides financial assistance to the State Governments/UT Administrations and Central Government Agencies for development of tourism including Cruise Tourism and Cruising along rivers, under the Swadesh Darshan Scheme and scheme for 'Assistance to Central Agencies for Tourism Infrastructure development'. The details of projects sanctioned for infrastructure development at Ports and Waterways under the scheme of Assistance to Central Agencies is given at Annexure-I and Annexure-II.

In order to provide impetus to the development of adventure tourism in the Country, National Strategy for adventure tourism has been prepared. The Strategy focuses on developing adventure destinations, promoting safety in adventure tourism, skill development, capacity building and marketing.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF RAJYA SABHA UNSTARRED QUESTION NO.1259 ANSWERED ON 05.12.2024 REGARDING PROMOTION OF SEA PLANE/CRUISE/ADVENTURE TOURISM RAISED BY SHRI R. GIRIRAJAN

List of Projects sanctioned for Coastal Circuit and Cruise Project under Swadesh Darshan Scheme

(Amount in ₹ crore)				
S. No.	Name of State	Year	Project Name	Amount Sanctioned
1.	Andhra Pradesh	2014-15	Development of Circuit at Kakinada - Hope Island - Coringa Wildlife Sanctuary - Passarlapudi - Aduru - S Yanam - Kotipally	67.83
2.	Andhra Pradesh	2015-16	Development of Nellore, Pulikat Lake, Ubblamadugu water falls, Nelapattu Bird Sanctuary, Mypadu Beach, Ramatheertham	49.55
3.	Puducherry	2015-16	Development of Dubrayapet, Arikamedu China Veerampattinam, Chunnabmar, Nallavadu, Manapet, Kalapet, French Quarter, Tamil Quarter and Yanam	58.44
4.	West Bengal	2015-16	Development of Beach Circuit: Udaipur- Digha- Shankarpur- Tajpur- Mandarmani- Fraserganj- Bakkhlai-Henry Island	67.99
5.	Maharashtra	2015-16	Development of Sindhudurg Coastal Circuit (Shiroda Beach, Sagarashwar, Tarkarli, Vijaydurg (Beach & Creek), Devgad (Fort & Beach), Mitbhav, Tondavali, Mocehmad and Nivati Fort).	19.06
6.	Goa	2016-17	Development of Sinquerim-Baga, Anjuna-Vagator, Morjim-Keri, Aguada Fort and Aguada Jail.	97.65
7.	Odisha	2016-17	Development of Gopalpur, Barkul, Satapada and Tampara.	70.82
8.	Andaman & Nicobar Islands	2016-17	Development of Long Island-Ross Smith Island- Neil Island- Havelock Island- Baratang Island- Port Blair.	27.57
9.	Tamil Nadu	2016-17	Development of Chennai- Mamamallapuram- Rameshwaram- Kulasekaranpattinam - Kanyakumari	73.13
10.	Goa	2017-18	Development of Rua De Orum Creek-Don Paula -Colva - Benaulim	99.35
11.	Kerala	2018-19	Development of Malanad Malabar Cruise Tourism Project	57.35
	Total			688.74

STATEMENT IN REPLY TO PARTS (a) TO (d) OF RAJYA SABHA UNSTARRED QUESTION NO.1259 ANSWERED ON 05.12.2024 REGARDING PROMOTION OF SEA PLANE/CRUISE/ADVENTURE TOURISM RAISED BY SHRI R. GIRIRAJAN

List of Projects sanctioned for infrastructure development at Ports and Waterways under the scheme of Assistance to Central Agencies

(Rs. in Lakh)					
S. No	States/ UTs	Year	Name of Projects	Implementing Agency	Amount sanctioned
1.	Tamil Nadu	2012-13	Cruise Passenger Facilities Centre in the existing Passenger Terminal at Chennai Port.	Chennai Port Trust	1724.66
2.	Goa	2014-15	Cruise Terminal Building at Mormugao PortTrust	Mormugao Port trust	879.04
3.	Kerala	2016-17	Development of a Walkway/Promenade on Willingdon Island, Cochin, Kerala	Cochin Port Trust	901.00
4.	Kerala	2016-17	Central FinancialAssistance forupgrading of Births & Backup area of Ernakulam Wharf	Cochin Port Trust	2141.00
5.	Maharashtra	2016-17	Central Financial Assistance to Mumbai Port Trust for Development of Kanoji Angre Lighthouse as atourist Destination	Mumbai Port trust	1500.00
6.	Maharashtra	2017-18	Up-gradation /modernization to International Cruise terminal at Indira Dock, Mumbai.	Mumbai Port Trust	1250.00
7.	Goa	2018-19	Improvement of immigration facility and deepening of existing cruise berth at Mormougao	Mormugao Port trust	1316.40
8.	Kerala	2018-19	Developing infrastructure at Cochin Port Cruise Terminal.	Cochin Port Trust	120. 79
9.	Kerala	2018-19	Creation of additional tourismfacilities at the Cochin Port Trust Walkway	Cochin Port Trust	466.47
10.	Andhra Pradesh	2018-19	Construction of Cruise-cum-Coastal Cargo Terminal at Channel berth area in Outer Harbour of Visakhapatnam Port	Visakhapatnam Port Trust	3850.00
11.	Kerala	2019-20	CFA for Development of Additional infrastructure in the new Cochin Port Trust Terminal	Cochin Port Trust	1029.70
12.	Goa	2021-22	Creation of facilitiesfor International and Domestic Cruise Vessels at Mormugao Port, Goa by Mormugao Port Trust (MPT)	Mormugao Port Trust	5000.00
13.	Maharashtra	2021-22	Upgradation/Moderni sation to International Cruise Terminal at Indira Dock, Mumbai PortTrust	Mumbai Port Trust	3750.00
	Total				23929.06
